

Year	Rs. in crore
2004-05	1,235
2005-06	1,562
2006-07	2,381
2007-08	1,632
2008-09	1,272

(c) The ongoing 2nd phase expansion of NALCO was approved by the Government of India in October, 2004 at an estimated cost of Rs. 4,091.51 crores (at July, 2003 price level) which has since been revised to Rs. 4,402 crores (at November, 2008 price level). The escalation is mainly due to change in scope, change in statutory levies and duties, besides exchange rate variation and on account of changes in price index.

(d) In view of allegations of sexual harassment made by a lady employee, the then Chairman-cum-Managing Director (CMD) of NALCO was asked to proceed on leave in February, 2004. Additional charge arrangements for the post of CMD were made by appointing a functional Director in his place. In view of an injunction from the Delhi High Court, the process for regular filling up of the post of CMD, NALCO, could not be initiated, till the expiry of the tenure of the charged officer. However, a proposal for appointing a regular incumbent to the post of CMD, NALCO has been moved for approval of the competent authority.

Scholarship for Muslims

2499.SHRI MOHD. ALI KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that more than 20 lakh Muslims in Andhra Pradesh are eagerly waiting for scholarships;

(b) if so, the details thereof and the action taken in the matter; and

(c) what funds Government has released and spent so far for the current year in each State, especially in Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) No Sir.

(b) Question does not arise.

(c) Funds have not been released to any of the States/UTs under the scholarship schemes for the current year as no proposals have been received from them.

Low returns on Wakf properties

2500.SHRI VARINDER SINGH BAJWA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether it is a fact that all wakf properties in the country are either in adverse possession or are fetching very low returns, thereby depriving the community of the benefit of these properties;

(b) if so, whether the Central Government proposes to consult the State Governments to evolve a joint course of action to remedy the situation; and

(c) if so, the details thereof and by when a final decision in this regard is likely to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) to (c) To enable the State Wakf Boards to manage the wakf properties better, the Joint Parliamentary Committee on wakf has recommended amendments in the Wakf Act, 1995. The Government has consulted the State Governments on the amendments to the Wakf Act. This issue has been processed further as per approved modalities.

15-Point Programme in Goa

2501. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the New 15 Point Programme is being implemented in Goa;

(b) if so, whether any financial assistance has been given to the State and if so, the quantum thereof;

(c) the activities carried out under the programme;

(d) whether the old 15 Point Programme was also implemented in the State; and

(e) if so, the details of the financial assistance given to the State under the old Programme and activities carried out under it since implementation of the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): (a) Yes Sir.

(b) Physical targets are allocated for the following schemes and the targets for Goa for 2008-09 are given below:-

Schemes	Target earmarked for minorities
Merit-cum-means scholarship for students from the minority communities [Ministry of Minority Affairs]	49 students
Post-matric scholarship for students from the minority communities [Ministry of Minority Affairs]	428 students
Pre-matric scholarship for students from the minority communities [Ministry of Minority Affairs]	1546 students